

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2013/ 296 /A**

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
Addl. District & Sessions Judge,  
Charaideo, Sonari, Assam.

Dated Guwahati the January, 2021.

Sub: **Vehicle permission.**

Ref:- Your letter No.ADSJC/121/2021, dtd 12.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been directed to place your application for permission to take the allotted official vehicle to your home during the Bihu festival, before the District & Sessions Judge, Sivasagar.

Yours faithfully,

*Sdt*

*298*

**JT.REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-205/2013/297- /A, dated 18.1.2021

Copy to:

1. The District & Sessions Judge, Sivasagar. You have been directed to dispose of the matter of Shri Syed Imdadur Rahman, Addl. District & Sessions Judge, Charaideo, Sonari, Assam at your level.
2. ✓ The Project Manager, Gauhati High Court.

*6/18/1/2021*

**JT.REGISTRAR(VIGILANCE)**

*Rao*